NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 115/(MAH)/2013

CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2016

NAME OF THE PARTIES:

Mr. Pravin Shah

V/s.

M/s. Anish Metals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|---|----------------------|-----------|
| 1. | Adv. Kanishe Shah | pdr for Molition | Knigh |
| y, | amit Shah | Petition | |
| | Adv. Ashot Mishea apw 19dv. Radha Shah | Adv- for Respondents | RA |
| | Anish Medels | Respondent. | |

Order CP No.115/397-398/CLB/MB/MAH/2013

List this matter for hearing on 16.12.2016

sd/-

B.S.V. PRAKASHKUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)